

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1257/2024 in IA (IBC)/947/2023, IA (IBC)/947/2023 in MA No.2/2022, IA (IBC)/455/2023, IA (IBC)/1376/2023, IA (IBC)/332/2024 in CP(IB)No.294/7/HDB/2017</b>
<b>NAME OF THE COMPANY</b>	<b>IVRCL Limited</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>State Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>IVRCL Limited</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1257/2024 in IA (IBC)/947/2023 and IA (IBC)/947/2023 in  
MA No.2/2022**

**Present:** Ld. Counsel Mr. Amir Bavani for the Applicant.

Ld. Counsel Mr. Nirav Shah along with Mr. Alay Razvi, Mr. Jash Shah  
for the Liquidator.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Written submissions filed. **Reserved for orders.**

**IA (IBC)/455/2023**

**Present:** Ld. Counsel Mr. Nirav Shah along with Mr. Alay Razvi, Mr. Jash Shah  
for the Liquidator/Applicant.

Ld. Counsel Mrs. K. Srilatha for the Respondent.

**Heard. Reserved for orders.**

**Contd...**

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**IA (IBC)/1376/2023**

**Present:** Ld. Counsel Mr. Nirav Shah along with Mr. Alay Razvi, Mr. Jash Shah for the Applicant/Liquidator.

Ld. Counsel Mr. Raghunath for the Respondent No.1.

Ld. Counsel for the Applicant prayed time for filing rejoinder, **matter is adjourned to 22.08.2024.**

**IA (IBC)/332/2024**

**Present:** Ld. Counsel Mr. Nirav Shah along with Mr. Alay Razvi, Mr. Jash Shah for the Applicant/Liquidator.

**Heard. Reserved for orders.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**